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Title :Introduction of the Code of Criminal Procedure (Amendment) Bill, 2005(Amendment of Section 2, etc.).

SHRI SUBODH MOHITE (RAMTEK): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI SUBODH MOHITE : Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section -2 dated 28.7.2006

* Introduced with the Recommendation of the President